

Government of Gujarat, Essar Steel Ltd. and Hazira Port Pvt. Ltd. has shown interest in equity participation.

(c) At present an amount of Rs. 1420.00 crore has been provided for RVNL in Railway Budget 2009-10 for various projects of RVNL.

(d) Surat-Hazira railway line has been identified as a feeder route to the Western Dedicated Freight Corridor (DFC).

Laying of new rail lines and extension of existing lines

3175. SHRI VARINDER SINGH BAJWA: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal with the Railways to lay new rail lines or to extend the present ones in the near future;

(b) if so, whether survey for the same have been carried out or are proposed to be done; and

(c) if so, the details thereof, indicating the time by when work would be completed and new/extended rail lines would become operational?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) to (c) Development of railways including construction of new lines or extension of the existing lines is a continuous process. A large number of new railway line projects have been taken up across the country which on completion would add about 10,900 km to the rail network. These projects have been taken up after conducting required surveys. Time of completion of the projects depends on availability of resources and other factors.

Laying of new rail lines in North Eastern Railway

3176. SHRI BRIJ BHUSHAN TIWARI: Will the Minister of RAILWAYS be pleased to state:

(a) whether a survey was conducted to lay new rail line between Khalilabad and Bansi, Dumariaganj and between Utarola and Balrampur under North-Eastern Railway; and

(b) if so, whether any action is being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) and (b) A survey for construction of new line between Khalilabad and Balrampur *via* Bansi Dumariaganj and Utarola was completed in 1979-80. The construction of proposed new line was not taken up.

Railway projects in Kerala

3177. PROF. P.J. KURIEN: Will the Minister of RAILWAYS be pleased to state:

(a) the details of projects declared and funds sanctioned for railway projects in Kerala during the last 3 years;

(b) the details of projects completed and projects pending;

†Original notice of the question was received in Hindi.

- (c) the reasons for the pendency; and
 (d) Government's plan for completing the projects?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) Details of new projects falling fully/partly in the State of Kerala that were sanctioned during the last three years (2006-07, 2007-08 and 2008-09) and outlay provided to these projects are as under:—

(Rs. in crore)

Sl. No.	Project	Year of sanction	Anticipated cost	Outlay provided in the last 3 years as per Budget
1.	Dindigul-Pollachi-Palghat and Pollachi-Coimbatore Gauge Conversion (224.88 Km)	2006-07	557.24	54.20
2.	Chengannur-Chingavanam Doubling (26.5 Km)	2006-07	132.23	9.06
3.	Kuruppantara-Chingavanam Doubling (26.54 Km)	2007-08	99.19	2.82
4.	Ambalapuzha-Haripad Doubling (18.13 Km)	2007-08	48.37	1.19

(b) to (d) The projects are being progressed as per availability of resources. Land acquisition for the doubling projects in the State of Kerala is taking longer time due to resistance by the local people. Regular meetings are being held with State Government Authorities to expedite land acquisition and to sort out other issues.

Development of high speed southern rail corridor

3178. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government of Karnataka has requested the Railways for the development of high speed southern rail corridor between Chennai and Mumbai *via* Bangalore and Hubli; and
 (b) if so, the action taken/proposed to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) and (b) Yes, Sir. Government of Karnataka had requested for undertaking pre-feasibility study of Chennai-Bangalore-Hubli-Mumbai corridor. Ministry of Railways have, however, agreed for undertaking pre-feasibility study on Chennai-Bangalore corridor on a 50:50 cost sharing basis. Government of Karnataka have been advised that for Bangalore — Hubli-Mumbai corridor, State Government may indicate its willingness to bear 80% of the cost of the pre-feasibility study. The response of Government of Karnataka is still awaited.